

(17)

O.A. No. 415/05

16.09.08

Hon' Mr. Ashok S. Karamadi, J.M.

Hon' Mr. K. S. Menon, A.M.

There is no representation on behalf of the applicant even in the revised call.

The OA is therefore dismissed in default and for non prosecution. Respondent's counsel is present.

OA
sp. and prepared
on 25/9/08.
A.M.


A.M.

has

 P.
J.M.